

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2485
ANSWERED ON:07.12.2012
IMPORT DUTY COLLECTION
Natarajan Shri P.R.

Will the Minister of FINANCE be pleased to state:

- (a) the details of import duty collected on capital goods and gold products during each of the last three years and current year, item-wise;
- (b) whether the Union Government has taken a decision to increase the import duty on capital goods and gold products;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The details of import duty collected on capital goods and articles of gold jewellery and goldsmiths' wares during each of the last three years and current year are as under:

(Rs. crore)

Year	Import Duty Collection Capital Goods	Articles of gold jewellery and goldsmiths' wares
2009-10	29,210	3.44
2010-11	36,636	4.13
2011-12	44,435	5.90
2012-13	32,226	8.44

(up to 2.12.2012)

Capital goods referred to above include all items of machinery and mechanical/electrical appliances falling within Chapters 84 & 85 and Tariff Item 9801 of the Customs Tariff.

(b), (c) and (d): Import duty on articles of gold jewellery and goldsmiths' wares was increased on 17.01.2012 from Rs.750 per 10 gm to 5%. This was further increased to 10% in the Budget 2012-13. However, no such increase was made in the duty rate applicable for general machinery and appliances in the Budget 2012-13.